

GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT
Civil Secretariat, Jammu.

Notification

Jammu, the 17th of June, 2020

S.O.193.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India read with section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Lieutenant Governor hereby directs following amendments in the Jammu and Kashmir Appointment to Class-IV (Special Recruitment) Rules, 2020, issued vide Notification S.O. 184 dated 4th of June, 2020:

1. Rule 8 of the rules shall be substituted as under:

“**8.Conditions of Service.-** The appointments made under these rules shall be governed by the provisions of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) and Fixation of Tenure Rules, 2020, notified vide S.O. No. 192 dated 17.6.2020.”

By Order of the Lieutenant Governor.



17.06.2020

(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government

No. GAD/Mtg/RB-IV/23/2020-Part-I

Dated:17.06.2020

Copy to:

1. Ld. Advocate General, J&K.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Jammu/ Kashmir.
11. Chairperson, J&K Special Tribunal.

12. Director General, J&K Institute of Management & Public Administration & Rural Development.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. All Heads of the Departments/Managing Directors/Secretary, J&K Advisory Boards.
16. Secretary, J&K Public Service Commission/SSB/BoPEE.
17. Director Estates, J&K.
18. Director Archives, Archaeology & Museums.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Advisor(S)/(F)/(B) & (BK) to the Lieutenant Governor.
23. Private Secretary to Secretary to the Government, GAD.
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